

Extension of schemes to the workers of MSMEs

106. SHRI DEREK O'BRIEN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Central Government schemes and policies are applicable to the workers of MSMEs, if so, details thereof;
- (b) whether the Central Government's skill development schemes and industrial trainings schemes are applicable to MSMEs workers, if so, the details thereof; and
- (c) whether Government plans to introduce any scheme for MSMEs workers?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): (a) to (c) Schemes for the workers of Micro, Small & Medium Enterprises (MSMEs) include Pradhan Mantri Shram Yogi Maan-Dhan Yojana (PMSYMD) - a Pension Scheme for workers of unorganized sector and Revised Integrated Housing Scheme (RIHS) of the Ministry of Labour and Employment for workers. Besides, various welfare schemes like Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY); Pradhan Mantri Surksha Bima Yojana (PMSBY); Pradhan Mantri Jan Dhan Yojana (PMJDY) which are available also to workers, are implemented.

The Ministry of MSME promotes Skill development through Technology Centres, MSME-Development Institutes, Khadi and Village Industries Commission (KVIC), National Small Industries Corporation (NSIC), Coir Board and National Institute for MSME.

Similarly, Directorate General of Training (DGT) organizes Vocational training including Women's Vocational Training programmes through Schemes such as Craftsmen Training Scheme (CTS), Apprenticeship Training Scheme (ATS), Craft Instructor Training Scheme (CITS), Advanced Vocational Training Scheme (AVTS).

Like-wise, under Skill India Mission, Ministry of Skill Development and Entrepreneurship implements flagship scheme known as 'Pradhan Mantri Kaushal Vikas Yojana (PMKVY)' for Short Term Training (STT) and Recognition of Prior Learning (RPL).